

HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD

NOTICE

R.O.C.NO.34/2019-RC, dated 23-10-2019

REF: Notification Nos.1/2019 to 9/2019, dated 31-07-2019 issued inviting online applications for appointment to the posts under direct recruitment in the Telangana Judicial Ministerial and Subordinate Services.

- 1)** It has come to the notice of the High Court that certain candidates have applied by using more than one OTPR ID. Their eligibility and whether they have made any suppression with reference to their eligibility would be considered at the time of finalization of selection. The candidates who have applied for the post of Office Subordinate (Attender) and have also applied for other posts suppressing their eligibility criteria, will be disqualified.

For the candidates who have applied for same category of post in multiple Judicial Districts/Units that are combined into one cluster, by using multiple OTPR IDs, single Hall Ticket will be issued.

- 2)** The candidates are requested to read all the instructions mentioned on the hall ticket carefully and come prepared to the examination centre.


**REGISTRAR (ADMINISTRATION),
F.A.C. REGISTRAR (RECRUITMENT)**

Please download the Hall Tickets from the below link:

<https://cdn3.digialm.com/EForms/configuredHtml/2130/62108/login.html>